

**GOVERNMENT OF MEGHALAYA  
LAW (A) DEPARTMENT.**

**CORRIGENDUM**

Dated Shillong, the 23<sup>rd</sup> February, 2021.

No. LR (A) 32/92/Pt.V/19-- In the Memo copy forwarded to 1. The Accountant General (A&E), Meghalaya, Shillong-793001, the word "not" may please be deleted and the word "but" may please be substituted by the word "and" as appeared in this Department's letter Memo No. LR (A) 32/92/Pt.IV/268 Dated 12.02.2021.

  
(L.A. Lyndem)

Deputy Secretary to the Govt. of Meghalaya,  
Law Department.

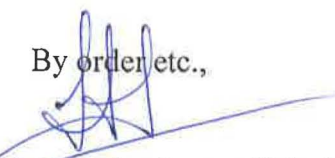
Memo No. LR (A) 32/92/Pt.V/19-A,

Dated Shillong, the 23<sup>rd</sup> February, 2021.

Copy forwarded to:-

1. The Accountant General (A&E) Meghalaya, Shillong-793001.
2. The Advocate General, Meghalaya, Shillong.
3. The Director General of Police, Meghalaya, Shillong.
4. The Deputy Commissioner, West Jaintia Hills, Jowai.
5. The District & Sessions Judge, West Jaintia Hills, Jowai.
6. The Chief Judicial Magistrate, West Jaintia Hills, Jowai.
7. The Judge, Autonomous District Council Court, Jaintia Hills.
8. The Superintendent of Police, West Jaintia Hills, Jowai.
9. The Secretary, Shillong Bar Association, Shillong.
10. The Govt. Pleader cum Public Prosecutor, West Jaintia Hills, Jowai.
11. Advocate Concern.
12. The Director of Printing & Stationery, Meghalaya, Shillong.
13. Law (B) Department.
14. Guard File

By order etc.,

  
Deputy Secretary to the Govt. of Meghalaya,  
Law Department.

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